

Central Administrative Tribunal
Principal Bench: New Delhi

(3)

OA No. 2808/2001

New Delhi this the 20th day of November, 2001

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Dr. Vishwanath,
S/o Late Shri Govind Prasad,
Principal Scientist,
I.A.R.I,
New Delhi-110 012

-Applicant

(By Advocate: Shri M.K. Gupta)

Versus

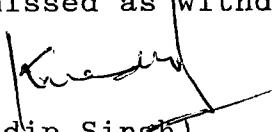
1. Union of India
through the Secretary,
Department of Agricultural
Research & Education (DARE) & Director General,
Indian Council of Agricultural Research,
Krishi Bhawan,
New Delhi-110001.
2. Indian Council of Agricultural Research,
Through its Secretary,
Krishi Bhawan,
New Delhi-110001.
3. The Director,
Indian Agricultural Research Institute,
New Delhi-110012.
4. Dr. O.P. Lal,
Principal Scientist & Prof.
Division of Entomology,
IARI, New Delhi-110012.
5. Dr. Vidya Sagar Singh,
Principal Scientist,
Division of Entomology,
IARI, New Delhi-110012.
6. Dr. G.P. Gupta,
Principal Scientist & Prof.
Division of Entomology,
IARI, New Delhi-110012.

-Respondents

ORDER (Oral)

By Hon'ble Shri V.K. Majotra, Member (A)

Learned counsel of the applicant seeks and is
allowed to withdraw the OA. Accordingly, the OA is
dismissed as withdrawn.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.